

Director of Central Bureau of Investigation as Secretary.

(c) The final report of the Committee is awaited.

(d) Does not arise.

**Strike in 'Hindustan Times',  
New Delhi**

**2101. Shri N. E. Laskar:**  
**Shri Bhagwat Jha Azad:**  
**Shri Subodh Hansda:**  
**Shri P. C. Borooah:**  
**Shri S. C. Samanta:**  
**Dr. M. M. Das:**  
**Shri M. L. Dwivedi:**

Will the Minister of **Labour, Employment and Rehabilitation** be pleased to state:

(a) whether it is a fact that the employees of the 'Hindustan Times', New Delhi went on a token strike for non-payment of bonus by the employers;

(b) whether it is a fact that this Newspaper was not issued to the readers for several days as a result thereof;

(c) whether Government had intervened in the matter to bring both the parties to mutual understanding; and

(d) if not, the reasons therefor?

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shah Nawaz Khan):**

(a) No.

(b) The Hindustan Times was not issued from 11th September to 15th September, 1966 as a result of the lay-off of workers by the management consequent on the alleged go-slow stoppage of work by the employees for short durations, etc.

(c) As a result of the intervention of the Labour Commissioner, Delhi Administration, lay-off was withdrawn on 15th September 1966 and the workers resumed work on the night of the same day.

(d) Does not arise.

**Increase in Price of Naphtha**

**2102. Dr. L. M. Singhvi:** Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether the increase in price of naphtha is likely to raise the cost of production of fertilisers in our country; and

(b) whether this matter has been taken up with the International Finance Corporation and if so, the result thereof?

**The Minister of Petroleum and Chemicals (Shri Alagesan):** (a) The Government of India have taken a decision that no increase in the refinery price of naphtha would be allowed on account of devaluation and the price would continue to be determined on the pre-devaluation basis.

(b) Does not arise.

**Wages of Scavengers**

**2103. Shri Shree Narayan Das:** Will the Minister of **Labour, Employment and Rehabilitation** be pleased to state:

(a) whether any study team has been set up to inquire into the service conditions and wages of the sweepers working all over the country;

(b) if so, the functions and scope of the study team; and

(c) whether any time-limit has been set for the submission of its report?

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shah Nawaz Khan):**

(a) Not yet.

(b) and (c). The whole matter is under consideration.

**Wage Board for Film Industry**

**2105. Shri Vasudevan Nair:**  
**Shri Warior:**

Will the Minister of **Labour, Employment and Rehabilitation** be pleased